

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.01.2022

ORDER NO. 03 of 2022

Hon'ble President is pleased to partially modify the roster order no. 175 of 2021 for **CESTAT, Hyderabad** on **10.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 10.01.2022 at 12:00 noon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/30944/2016 Aker Solutions India Sdn Bhd vs. Commissioner Visakhapatnam-I

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar